

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF
MARCH ---2014

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL	DB	SB	TOTAL	BALANCE
MAIN CASES								
CIVIL SIDE								
CIVIL FIRST APPEAL	7322	0	22	22	0	28	28	7316
CIVIL SECOND APPEAL	2811	0	20	20	0	45	45	2786
EX. FIRST APPEAL	28	0	1	1	0	0	0	29
EX. SECOND APPEAL	5	0	0	0	0	0	0	5
CIVIL MISC. APPEAL	20107	2	128	130	4	89	93	20144
CIVIL REVISION	340	0	9	9	0	8	8	341
CIVIL REVIEW	331	3	12	15	2	9	11	335
INCOME TAX REF.	9	0	0	0	0	0	0	9
OTHER TAX REF.	5	0	0	0	0	0	0	5
TAX CASES	0	0	0	0	0	0	0	0
EXCISE ACT REF.	0	0	0	0	0	0	0	0
L. T. APPEAL	655	28	0	28	16	0	16	667
W. T. A.	8	0	0	0	0	0	0	8
SALES TAX REVISIONS	738	0	8	8	0	18	18	728
TESTAMENTARY CASES	1	0	0	0	0	0	0	1
COMPANY PETITION	36	0	1	1	0	1	1	36
COMPANY APPEAL	3	0	0	0	0	0	0	3
COMPANY APPLS.	12	0	0	0	0	1	1	11
COMPANY SUITS	0	0	0	0	0	0	0	0
COMPANY LIQUIDATION	10	0	1	1	0	1	1	10
ELECTION PETITION	1	0	0	0	0	0	0	1
SPECIAL APPEAL (CIVIL)	37	0	0	0	2	0	2	35
SPECIAL APPEAL (WRIT)	2321	153	0	153	74	0	74	2400
CIVIL CONTEMPT	1108	5	50	55	3	54	57	1106
CIVIL WRIT	33304	172	847	1019	131	1107	1238	33085
RECRIMINATION PET.	0	0	0	0	0	0	0	0
CENTRAL EXCISE APPEAL	166	2	0	2	0	0	0	168
CROSS OBJECTION	613	0	2	2	0	1	1	614
CIVIL REFERENCE	1	0	0	0	0	0	0	1
TOTAL "A"	69972	365	1101	1466	232	1362	1594	69844
CRIMINAL SIDE								
MURDER REFERENCE	3	0	0	0	0	0	0	3
CRIMINAL APPEAL	14989	11	93	104	10	17	27	15066
CRIMINAL REVISION	6379	0	117	117	0	146	146	6350
CRL. MISC. PET. U/S 482 CR. P.C.	2224	0	261	261	0	181	181	2304
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	697	0	977	977	0	828	828	846
CR. GOVT. PETITION	3	0	1	1	0	0	0	4
CRIMINAL REFERENCE	0	0	0	0	0	0	0	0
HABES CORPUS	50	9	0	9	14	0	14	45
CR. I. P. A.	196	10	25	35	5	16	21	210
TOTAL B	24541	30	1474	1504	29	1188	1217	24828
TOTAL A + B	94513	395	2575	2970	261	2550	2811	94672

[Signature]
24/04/14
DEPUTY REGISTRAR (JUDL.)

MISC. CASES CRIMINAL SIDE (BAIL & STAY WITH APPEAL, REVISION, CRIMINAL INTERAPPL.)								
BAIL APPL. IN CRIMINAL APPEAL	27	35	75	110	42	42	84	53
BAIL APPL. & STAY IN CRIMINAL REVISION	2008	0	85	85	0	95	95	1998
BAIL APPL. & STAY IN CRIMINAL MISC. PETITION	2072	0	217	217	0	98	98	2191
BAIL APPL. & STAY IN CRIMINAL CRIMINAL TRANS PET.	10	0	0	0	0	0	0	10
BAIL APPL. & STAY IN CRIMINAL CRIMINAL CONT. PETITION	0	0	0	0	0	0	0	0
BAIL APPL. & STAY IN CRIMINAL LEAVE TO APPEAL	0	0	0	0	0	0	0	0
TOTAL C	4117	35	377	412	42	235	277	4252
CRIMINAL TRANSFER PET.	13	0	0	0	0	1	1	12
STAY IN HABES CORPUS	0	0	0	0	0	0	0	0
TOTAL D	13	0	0	0	0	1	1	12
TOTAL C+D	4130	35	377	412	42	236	278	4264
TOTAL A+B+C+D	98643	430	2952	3382	303	2786	3089	98936
CIVIL SIDE CIVIL INTERLOCUTORY CASES								
STAY IN INCOME TAX APPEAL	47	0	0	0	2	0	2	45
STAY IN CENTRAL EXCISE APPEAL	38	0	0	0	0	0	0	38
STAY IN SALES TAX REV.	163	0	8	8	0	7	7	164
STAY IN CIVIL FIRST APPEAL	714	0	23	23	0	44	44	693
STAY IN CIVIL SECOND APPEAL	846	0	17	17	0	52	52	811
STAY IN CIVIL MISC. APPEAL	3726	0	54	54	4	59	63	3717
STAY IN CIVIL REVISION	151	0	9	9	0	7	7	153
STAY IN CIVIL REVIEW	1	0	0	0	0	0	0	1
STAY IN SPL. APPEAL (CIVIL)	18	0	0	0	0	0	0	18
STAY IN TRANSFER APPL.	35	0	9	9	0	4	4	40
STAY IN CMAP.	4	0	0	0	0	0	0	4
STAY IN SPL. APPEAL (WRIT)	1017	129	0	129	73	0	73	1073
STAY IN WRIT PET.	17152	35	634	669	39	987	1026	16795
TOTAL E	23912	164	754	918	118	1160	1278	23552
CIVIL MISC. APLN.	935	9	29	38	3	66	69	904
CIVIL MISC. CASE	1142	82	216	298	6	84	90	1350
EXE. MISC. APLN.	0	0	0	0	0	0	0	0
CIVIL LEAVE TO APPEAL	4	0	1	1	0	0	0	5
CIVIL TRANSFER PET.	52	0	9	9	0	4	4	57
TOTAL F	2133	91	255	346	9	154	163	2316
TOTAL E+F	26045	255	1009	1264	127	1314	1441	25868
TOTAL A+B+C+D+E+F	124688	685	3961	4646	430	4100	4530	124804

Deputy Registrar
24/04/14
DEPUTY REGISTRAR (JUDL.)